

1	2	3
Rajasthan	20.25	17.96
Tamil Nadu	30.78	43.17
Uttar Pradesh	21.19	14.79
Uttarakhand	18.79	15.00
West Bengal	26.08	42.10
Others	19.73	13.69
ALL-INDIA:	22.40	25.07

Use of Endosulfan

633. SHRI R.C. SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the extent of use of Endosulfan in the country, State-wise;
- (b) whether it is a fact that the use of Endosulfan causes serious health hazards;
- (c) whether it is also a fact that the Supreme Court has recently banned use of Endosulfan for two weeks;
- (d) if so, whether Government is planning to ban it totally; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) The Statement showing use of Endosulfan in the country, State-wise, is given in the Statement (*See below*).

(b) to (e) In writ petition (civil) No. 213 of 2011 "Democratic Youth Federation of India vs Union of India and Ors", Hon'ble Supreme Court passed an ad-interim order on 13.05.2011 banning production, sale and use of Endosulfan in the country till further orders and appointed a Joint Committee headed by the Director General of Indian Council of Medical Research (ICMR) and the Agriculture Commissioner to conduct a scientific study on the question whether the use of Endosulfan would cause any serious health hazard to human beings and would cause environmental pollution. The Committee was also directed by the Court to suggest alternatives to Endosulfan. Accordingly, the Central Government issued instructions on 14.05.2011 to all State Governments/Union Territory Administrations to implement interim order of the Court in toto.

Statement

*Statement showing State-wise consumption of Endosulfan in the
country during the year 2009-10*

Sl. No.	State	Quantity (in M.T.) (Tech. Grade)
1	2	3
1.	Andhra Pradesh	15
2.	Assam	7
3.	Arunachal Pradesh	1
4.	Bihar	500
5.	Chhattisgarh	21
6.	Goa	149
7.	Gujarat	180
8.	Haryana	650
9.	Himachal Pradesh	7
10.	Jammu and Kashmir	—
11.	Jharkhand	4
12.	Karnataka	350
13.	Kerala	0
14.	Madhya Pradesh	75
15.	Maharashtra	450
16.	Manipur	0
17.	Meghalaya	1
18.	Mizoram	1
19.	Nagaland	—
20.	Orissa	73
21.	Punjab	600
22.	Rajasthan	171

1	2	3
23.	Sikkim	—
24.	Tamil Nadu	170
25.	Tripura	4
26.	Uttar Pradesh	385
27.	Uttarakhand	8
28.	West Bengal	—
29.	Andaman and Nicobar Islands	—
30.	Chandigarh	—
31.	Delhi	5
32.	Dadra and Nagar Haveli	—
33.	Daman and Diu	—
34.	Lakshadweep	—
35.	Pondicherry	3.21
TOTAL:		3,828.21

Suicide by farmers

634. SHRI SHYAMAL CHAKRABORTY: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of cases of farmers' suicide, State-wise and year-wise from 2006;
- (b) the number and details of farmers who committed suicide during the period due to indebtedness, State-wise and year-wise; and
- (c) the details of action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) Number of suicides by farmers due to agrarian reasons including indebtedness in various States from 2006, as reported by the respective State Governments, is given in the Statement (*See below*).

(c) In order to revitalize agriculture and improve the condition of farmers on a sustainable basis, measures taken by the Government, *inter-alia*, include significant increase in public investment in agriculture sector through various schemes such as Rashtriya Krishi Vikas Yojana, National Food Security Mission, National Horticulture Mission, Watershed Management and Soil Health and Fertility etc.